

ITEM NO.5,5.1

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 25191/2015

(Arising out of impugned final judgment and order dated 13-08-2015 in WA No. 19466/2015 passed by the High Court Of Judicature At Allahabad)

SHYODAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(With appln.(s) for stay, exemption from filing O.T., permission to file annexures, permission to file addl. documents)

WITH

SLP(C) No. 31191/2015 (XI)

(With appln.(s) for stay, exemption from filing O.T., permission to file annexures, permission to file addl. documents, clarification/direction)

Date : 02-02-2018 These matters were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Gurukrishna Kumar, Sr. Adv.
Dr. Dinesh Rattan Bhardwaj, AOR
Mr. Anurag Rawat, Adv.

Mr. Amarendra Sharan, Sr. Adv.
Mr. Som Raj Choudhury, AOR
Mr. Prashant Kumar, Adv.

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Alka Sinha, Adv.
Ms. Pareena Swarup, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Abdul Qadir, Adv.
Mr. Varun Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 20.02.2018.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar